

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

PETITION NUMBER : TCP/110/2016

NAME OF THE PETITIONER(S) : M.R.Sarangapani Reddy & Another

NAME OF THE RESPONDENT(S) : Merit Inn Southern Star Pvt Ltd. & 9 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

HARSHINI J
for Waryambak Rammam

Counsel for petitioner

Harshini J

ORDER

Ms Harshini, proxy representing counsel for petitioners present and submitted that efforts are being taken to settle the matter between the parties and hence, notice to R1 to R4, R8 & R9 by way of newspaper publication could not be effected. No representation on behalf of respondent. Proxy counsel is directed to report the final outcome of the settlement talks by the next date of hearing. In case the settlement talks fails, the counsel is directed to comply with previous order. Put up on **31.03.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)